

Court no.1.

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

TRANSFER APPLICATION NO. 1214 of 1986

All India Shunting and Cabin Traffic
Staff Association

.... plaintiff-
applicant.

V e r s u s

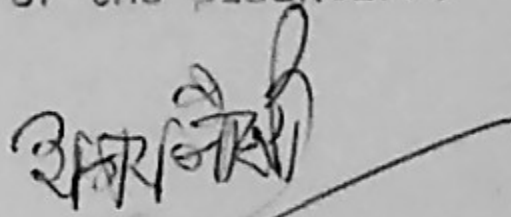
Union of India and others

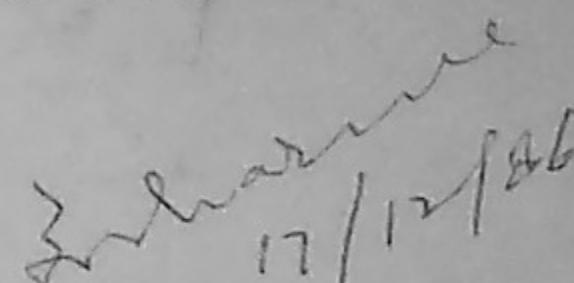
.... Defendants
respondents

Hon'ble Ajay Johri-AM
Hon'ble G.S. Sharma-JM

(Delivered by Hon'ble G.S. Sharma)

None is present for the plaintiff-applicant despite
sufficient service. Sri A.V. Srivastava is present for the
defendants-respondents. The suit is dismissed in default
of the plaintiff.


Member-A


17/12/86
Member-J

JSingh/ 17.12.1986